

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.139- IA/749(AHM)2021 in
CP(IB) 247 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on ..05/04/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Ms. Dhruvi H Merchant, Advocate

ORDER

Since both the Members are holding this Special Bench, after their regular Bench, there is paucity of time.

Matter stands adjourned to 07.06.2022.



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)